

(3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-6852/74].

12.00½ hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table copies duly authenticated by the Secretary-General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 5th April, 1954:—

- (1) The National Co-operative Development Corporation (Amendment) Bill, 1974.
- (2) The Esso (Acquisition of Undertakings in India) Bill, 1974
- (3) The Presidential and Vice-Presidential Elections (Amendment) Bill 1974.
- (4) The Water (Prevention and Control of Pollution) Bill, 1974.
- (5) The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1974.

12.09 hrs.

ESTIMATES COMMITTEE

59TH, 61ST, 65TH AND 54TH REPORTS AND MINUTES

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports and Minutes of the Estimates Committee:—

- (1) (i) Fifty-ninth Report on the Ministry of Information and Broadcasting Films, Part II.
- (ii) Minutes of the sitting of the Committee relating to the Fifty-eighth and Fifty-ninth Reports.

(2) (i) Sixty-first Report on the Ministry of Commerce (Department of Internal Trade)—Civil Supplies Organisation.

(ii) Minutes of the sitting of the Committee relating to the above Report.

(3) (1) Sixty-fifth Report on the Ministry of Agriculture (Department of Agriculture)—Forestry.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(4) Fifty-fourth Report on action taken by Government on the recommendations contained in their Fourteenth Report on the erstwhile Ministry of Foreign Trade—Export Promotion Measures, Commercial Publicity and Trade Fairs.

12 09½ hrs.

PUBLIC ACCOUNTS COMMITTEE

111TH, 115TH, 127TH, 128TH AND 131ST REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Hundred and eleventh Report on action taken by Government on the recommendations contained in their Eighty-sixth Report on Audit Report (Civil), 1970 and Reports of the Comptroller and Auditor General of India for the years 1969-70 and 1970-71, Central Government (Civil) relating to Ministry of Education and Social Welfare.
- (2) Hundred and Fifteenth Report on action taken by Government on the recommendations contained in their Eighty-seventh Report on Chapter IV of the Report of the Comptroller and

[Shri Jyotirmoy Bosu]

Auditor General of India for the year 1970-71 Union Government (Civil)—Revenue Receipts relating to Income-tax

- (3) Hundred and twenty seventh Report on paragraphs 42 and 43 relating to Installation of Computers on Railways included in the Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Railways).
- (4) Hundred and twenty-eighth Report on Chapter II of the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes—relating to Corporation-tax
- (5) Hundred and thirty-first Report on paragraphs 28—31 relating to the Ministry of Foreign Trade included in the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Civil)

12 10 hrs

COMMITTEE ON PUBLIC UNDERTAKINGS

51ST, 52ND 54TH REPORTS AND
MINUTES

SHRI NAWAL KISHORE SHARMA (Dausa) I beg to present the following Reports and Minutes of the Committee on Public Undertakings—

- (1) (i) Fifty-first Report on India Tourism Development Corporation Limited
- (ii) Minutes of the sittings of the Committee relating to the above Report

(2) (i) Fifty-second Report on Indian Oil Corporation Limited (Refineries Division excluding Pipelines Section)

(ii) Minutes of the sitting of the Committee relating to the above report

(3) (i) Fifty-fourth Report on State Farms Corporation of India Limited

(ii) Minutes of the sitting of the Committee relating to the above Report

12 11 hrs

DIRECT TAXES (AMENDMENT
BILL

(i) REPORTS OF SELECT COMMITTEE

SHRI N. K. P. SALVE (Betul): I beg to present the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964 and to provide for certain related matters.

(ii) EVIDENCE

SHRI N. K. P. SALVE. I beg to lay on the Table the record of evidence tendered before the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964 and to provide for certain related matters

12 12 hrs

BUSINESS ADVISORY COMMITTEE
FORTY-SECOND REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) I beg to move—

“That this House do agree with the Forty-second Report of the Business Advisory Committee presented to the House on the 26th April, 1974”